NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
-	TP·283/16	For filing office objections raised by Registry	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

ORDER

PCS for Petitioner Company is absent. He has not furnished informations as called for by the registry. Time extended till 05/01/2018.

Member (T)

Member (J)